

DIVISION BENCH
COURT - I

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/26(KB)2016
IA(COMPANIES.ACT)/43(KB)2022,
COMP.APPL/101(KB)2017,
MA(COMPANIES ACT)/936(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	SAJAN KUMAR BHAGAT HUF & ORS. VS KAMINI FERROUS LIMITED & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv. : For Petitioners
Mr. Shaunak Mitra, Adv.
Ms. Joveria Sabba, Adv.
Mr. Kritin Saraf, Adv.

Mr. Rohit Kr. Keshri, Adv. : For R1 to R4 & R6 to R10
Mr. Ankit Chaurasia, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **9/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**